

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 206

New IA/1490/ND/2024 IN IB/204/ND/2021

IN THE MATTER OF:

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

Under Section 7 of (IBC) 2016.

Order delivered on 01.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the RP	:	Adv. Mohit Kishore, Adv. Udita Singh

(DAY ONE OF FULL HYBRID HEARING)

ORDER

New IA/1490/ND/2024:-

Ld. Counsel for the RP is present through VC. Mr. Amar, Ld. Counsel for the Respondent is present in IA-1490/2024 takes notice and ready to argue on maintainability.

The main matter is coming up for hearing on 25.04.2024. Let this application is also listed on **25.04.2024** for hearing on maintainability.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**